

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/555/ (IB)/2017
NAME OF THE PETITIONER(S) : IND BHARATH POWER GENCOM LTD
NAME OF THE RESPONDENT(S) : TAMILNADU GENERATION & DISTRIBUTION CO. LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ANIRUDH KRISHNAN P R VANDANA	Counsel for Petitioner	Ann
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ORDER

Counsel representing both the parties are present. Senior counsel representing the respondent sought time for making submissions. Time extended at request. Put up on 08.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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